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I would like to know from the hon. Home Minister, why the police security which was provided in the inter-State buses...

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY); Mr. Narayanasamy, you are making a Special Mention. You have made your point. Anyway, carry on.

SHRI V. NARAYANASAMY: I am asking the Home Minister.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): How will he be in a position...

SHRI V. NARAYANASAMY; He will give a reply through a letter.

THE VICE-CHAIRMAN (DR, G. VIJAYA MOHAN REDDY); AH right.

SHRI V. NARAYANASAMY: Sir, the point I am making is this. This was an inter-State bus. It was a Delhi-bound bus. The Delhi Administration is under the control of the Home Ministry. Therefore, I am raising the issue. Why was the security which was provided in the buses plying on inter-State routes withdrawn? Why were the passengers not checked? Sir, it was only because of the callous attitude of the administration that this incident has taken place, this gruesome incident has taken place.

Then, the relief which has been given to the victims' relative is very meagre. I am very particular on this point. Rs. 20, 000 has been given by the State Government. I would request the Home Minister to increase the compensation amount to the families of the deceased and to the injured persons. Further, the Home Minister should immediately see that full security is provided in the buses plying on iter-State routes, in Haryana, Delhi. Punjab and other terrorist affected areas.

Alleged tapping of telephones of Political Leaders

भी सन्तीष बागड़ोदिया (राजस्थान) : मि॰ बाइस चेयरमैन सर, यह जो इमारी

खुली सरकार है यह घोंचे की तरह सिकुड़ करके में में अ डिपोजिट वाल्ट में अपने आपको बंद 🖁 करके ग्रीर फिर बाल रही है हिन्द्स्तान में क्या हो रहा है हमें मालूम नहीं है। इतना बड़ा क्षांड हा गया और एक तरफ खुद की तो बंद कर लिया और सारे :हन्द्रस्तान के घरों को, उनके बैंड-रूम्य का, उनके लिविंग रूप्त का, उन सबका का सड़क पर ला दिया। उनके टेलींफोन में सुनते हैं कि क्या बातें हो रही हैं, कीन सी बातें हो रही हैं । इसी प्रकार इन लोगों ने, चन्द्रशेखर जी ने कहा है कि चाहे 28 एम पीज का हो. किसका हो, हमें कुछ माल्म नहीं है। जो मंत्री हैं वह कहत हैं हमारे मंत्रालय में क्या होता है हमें नहीं मालूम है। तो होम मिनिस्टर जी कहते हैं, वह बोलते हैं कि हमें तो यही नहीं मालूम कि काण्मीर में क्या हो रहा है, वह कहते हैं पंजाब में क्या हो रहा है हमें यही नहीं मालूम। भाई, यह टेलीफोन टेपिंग वाली बात का हमें क्या मालूम, यह द्याप उनको पूछी ; उनके प्रधान मंत्री जी को मालम है कि क्या हो रहा है। ऐसी ग्रवस्था में हम इस हिन्दुस्तान में इतने कं यूजन में पड़ गए हैं... (व्यवधान) में यहीं कहना चाहती हुं राजमोहन जी गांधी अभी हमारे नए सदस्य बन कर ग्राए हैं... (व्यवधान)

एक माननीय सदस्य : अभी नहीं है।

श्री सन्तोष बागड़ोदिया: श्रभी वनने बाले हैं। उन्होंने कहा कि उनको चन्द्रशेखर जो को भालूम नहीं है कि उन्होंने क्या कहा । वह 27 कहें वह लाग भायोर नहीं हैं उनके लिए मैं उनकी खबर यह ब्राज जो स्पी है, उसको पढ़ू तो उन्होंने साफकहा है:

"Do you know that they have bugged all my phones? Not just that. They have bugged even the rooms. I have checked it with the debugger."

क्रव डी-बजर मीं उनको लगाना पड़ा। हमें तो मालूम भी नहीं है कि डी-बजर क्या होता है। हमें बतायें कि डी-बज़र क्या होता है? हम भी सब मकानों में लगाएं नहीं तो सरकार हमें सप्लायी कर दे। तो ऐसा है।... (स्थवधान)

They have been continuously con previous the Government. demning 'fhey say that it was the Congress Government which brought this Yes It was the Congress Govern ment which brought this law. But it was meant for the smugglers. It was" meant for the terrorists. But this Gov ernment do not need this law he friends of cause they are the the smugglers. They are the friends, of terrorists. Therefore, how can they use the law against these people? They will pot use It against them. They cannot use it against Therefore, they are using it against their own party people. That is the way they can us\$ this law to only their own advantage. Now they say that they will go in for a CBI enquiry, they will go in for this enquiry and that enquiry, but I strongly suggest have that we must House a Committee under the chairmanship of an opposition leader Mr. Dipen Ghosh must be a party to that, at least he should fee a member on that Committee.

Here we talk of high-value politics. Mr. Hegde had to resign but no Congress Minister had to resign for this kind of a thing. Shri Uhnikrishnan, our hon. Minister, also comes from the same State. (*Interruptions*) He is from Kerala. He comes from the neighbouring State with the same culture.

SHRI ARANGIL SREEDHARAN (Kerala). I am on a point of order. He cannot say that the culture of Kerala is a culture which supports bugging. It is the neighbouring State. (Interruptions') He said that the neighbouring State has the same culture. What does he mean by that? Those of us who belong to this State haye a very high culture. (Interruptions)

SHRI SANTOSH BAGRODIA: Do you want me to reply to them, i need your ruling, Sir

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No, no, you make your special mention. All these matters were discussed in the morning. You confine yourself to the special mention only.

SHRI SANTOSH BAGRODIA: If you want me to reply to him, I will do that.

THE VICE-CHAIRMAN (DR. G. VIJAYA. MOHAN REDDY); No. You please go on.

SHRI SANTOSH BAGRODIA: How can the sanctity of a citizen of thi? country be maintained under this kind of Government? We talk of the sanctity, the sanctity oif privacy, sanctity of security, sanctity of free speaking, talking, sanctity to worst but is it really being implemented? (*Interruptions*). I am talking about phone-tapping only.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You are not confining yourself to the special mention. You are talking about culture of the people of the country, they know whose culture is what.

SHRI SANTOSH BAGRODIA: You told me not to speak about that and you are replying to him. Even Shri Vajpayee mentioned...

THE VICE-CHAIRMAN: Please come to the special mention.

SHRI SANTOSH BAGRODIA: ] am on the special mention. Shri Vajpayee mentioned on tfie phone-tapping today. This was discussed for two hours in the House today. I reques ted the Chairman to let me speak on that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN'REDDY): You need not repeat what has already been discussed in the House.

SHRI SANTOSH BAGRODIA;; am not repeating, I am only sayinj that this has been discussed by man} Members and I request once more tha this phone-tapping must be checkei and whoever has done it, action mus be taken against him.

Deaths due to brain fever in Rajasthan,

श्री धूलेखर मीणा (राजस्थान): माननीय उपसभाध्यक्ष महोदय, मेरे इस विशेष उल्लेख के बारे में हमारे राजस्थान